

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 05.03.2020**

**NOTICE**

Take notice that the following matters listed on 05.03.2020 in the Court-III will not be taken up. The next date of hearing is 12.03.2020.

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	I.A. No. 694 of 2020 in Comp. App. (AT) (Ins) No. 864 of 2019	Navin Raheja. Vs. Shilpa Jain & Ors.	Saurabh Kalia	Arunav Patnaik Neeraj Sharma-R3
<b>2.</b>	I.A. No. 1003 & 1004 of 2020 in Comp. App. (AT) (Ins) No. 1036 of 2019	Vinay Tambi, Partner Vs. Khandelwal Buildcon Pvt. Ltd. & Anr.	Archana Pathak Dave	Sanjay Jhanwar
<b>3.</b>	I.A. No. 939 of 2020 in Comp. App (AT) (Ins) No. 1276 of 2019	Committee of Creditors of Metalyst Foging Ltd. Vs. Consortium of Deccan Value Investors LP & DVI PE (Mauritius) Ltd. & Ors.	Nikhil Mathur	Rohan

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By Order

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Registrar